

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1079/2024 in Company Petition IB/48/95/2024
NAME OF THE COMPANY	Pravista Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	Vs Mr. P Dayakar Rao
UNDER SECTION	u/s 95 of IBC

ORDER

IA (IBC)/1079/2024

Present: Ld. Counsel Mr. M. Rama Rao for the Applicant.

RP report is taken on record. For filing of objections to the RP report as well as counter in the main CP, **matter is adjourned to 09.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)